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WA-668-2025

## IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

**BEFORE** 

HON'BLE SHRI JUSTICE SURESH KUMAR KAIT, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VIVEK JAIN ON THE  $7^{th}$  OF APRIL, 2025

WRIT APPEAL No. 668 of 2025

JAGDISH TIWARI

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

..... Appearance: Shri Abhishek Pandey - Advocate for the petitioner. WITH WRIT APPEAL No. 678 of 2025 **MAN SINGH SENGAR** Versus THE STATE OF MADHYA PRADESH AND OTHERS ..... Appearance: Shri Abhishek Pandey - Advocate for the petitioner. WRIT APPEAL No. 682 of 2025 VIJAY RAI Versus THE STATE OF MADHYA PRADESH AND OTHERS Appearance: Shri Abhishek Pandey - Advocate for the petitioner.

## **ORDER**

Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice

Counsel for the appellant prays for withdrawal of the present writ



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appeal with liberty to file proper constituted appeal.

Accordingly, writ appeal is permitted to be withdrawn with aforesaid liberty.

(SURESH KUMAR KAIT) CHIEF JUSTICE (VIVEK JAIN) JUDGE

MISHRA